

**Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat,
Jammu**

**Notification
Jammu, the 5th March, 2020**

S.O 84 -In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby direct that the Katra Development Authority constituted vide notification SRO 579 dated: 12.09.1986, shall consist of the following members; namely:-

1	Chief Secretary	Chairperson
2	Financial Commissioner, Finance Department	Member
3	Principal Secretary to the Government, Housing and Urban Development Department	Member
4	Principal Secretary to the Government, Revenue Department	Member
5	Principal Secretary to the Government, Planning, Development & Monitoring Department	Member
6	Divisional Commissioner, Jammu	Member
7	Secretary to the Government, Tourism Department	Member
8	Additional CEO, SMVDSB	Member
9	District Development Commissioner, Reasi.	Member
10	Chief Town Planner, Jammu	Member
11	Chief Executive Officer, Katra Development Authority	Member Secretary
12	President, Municipal Committee, Katra	Member

The term of the office of the aforesaid members shall be two years.

By order of the Lieutenant Governor.

Sd/-

(Dheeraj Gupta)IAS

**Principal Secretary to Government,
Housing & Urban Development Department**

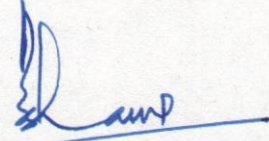
No:HUD-26/2002/SDA-II

Dated:- 05 -03. 2020

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Principal Secretary to the Lieutenant Governor, J&K.

3. Principal Secretary to the Government, Revenue Department.
4. Principal Secretary to the Government, Planning Development & Monitoring Department.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
6. Divisional Commissioner, Jammu.
7. Secretary to the Government, Tourism Department
8. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
9. Additional Chief Executive Officer, SMVDSB Katra.
10. District Development Commissioner, Reasi.
11. Chief Town Planner, Jammu.
12. Chief Executive Officer, Katra Development Authority
13. President, Katra Municipal Committee, Katra
14. Private Secretary to the Chief Secretary.
15. Private Secretary to the Principal Secretary to the Government, Housing and Urban Development Department.
16. Stock file (w.2.s.c).



(Dr. Ravi Shankar Sharma)KAS
Additional Secretary to Government,
Housing & Urban Dev. Department